

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:140
ANSWERED ON:01.08.2011
HIKE IN TRANSPORT CHARGES
Das Gupta Shri Gurudas;Lingam Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has conducted any study regarding the inflationary impact due to hike in the transport charges by the transporters owing to the recent diesel price hike in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/proposed to be taken to control arbitrary hike in transport charges by transporters in the country under provisions of Central Motor Vehicles Act, 1988?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a)to(c) Although, as per section 67 of 'The Motor Vehicles Act, 1988', the State Government may fix the freight charges in respect of goods carriages, however, goods transportation in the country is concentrated mainly in the private hands, and freight charges are governed by market forces. The Ministry of Road Transport & Highways has not conducted any study regarding the inflationary impact due to hike in the transport charges owing to the recent diesel price hike in the country.